NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

14

T.C.P No. 357/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES:

SBJ Projects Pvt.Ltd.

V/s.

Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Shyam Kapadia. Cousel

2. Mr. Smauli Kanade, Adv

ilb Negandhi, Shah 4

rumayalullah for Respondent

M. Cyrus Ardhesir

M. Cyrus Ardhesir

Mu Vinod Votrari

3. Mr. Phinize Mendrand

113 Aprex Law Partners

for letitioner

ORDER

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TCP No. 357/ I&BP/NCLT/MB/MAH/2017

Part heard. At request of the parties, list this matter on 20.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)